

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/213(KB)2022
IA(IBC)(LIQ.)/11(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS ROYAL INFRA SOFT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance VC and Physical (Hybrid) Mode

Mr.D.N. Sharma, Adv.] For the Suspended Board
Ms. Shreya Chowdhary, Adv.]

Mr. Shaunak Mitra, Adv.] For the IRP

ORDER

1. Ld. Counsel for the parties present.
2. IA(IBC)(LIQ.)/11(KB)2024
 - a) It is stated that an appeal against the order of admission has been filed before Hon'ble NCLAT where notice has been issued to Respondents for filing reply-affidavit on 05th April, 2024.
 - b) It is further stated by Ld. Counsel appearing for the Suspended Board that the next date of hearing before Hon'ble NCLAT is fixed on 22nd April, 2024.
 - c) In view of this position, this IA is deferred and adjourned to **07.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**